

**SCHEDULE I
FORM A**

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LAXMI EDIFICE PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Laxmi Edifice Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	15/02/2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Gujarat
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U45201GJ2010PTC059577
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2283/B-02 Floor- Ser No-3630 Khadayta Ni Khadaki, Raipur Chakla, Ahmedabad GJ 380001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28th September, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Umesh Harjivandas Ved IBBI REGISTRATION NO.: IBBI/IPA-002/IP-N00136/2017- 18/10376 Address: 304, Shoppers Plaza – V, Opp. Municipal Market, C G Road, Navrangpura, Ahmedabad- 380009 Mail Id: umesh@umeshvedcs.com umeshvedcs.office@airtelmail.in Phone: 079-26464153 / 48904153
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th October, 2020

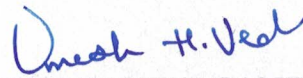
Notice is hereby given that the LAXMI EDIFICE PRIVATE LIMITED has commenced voluntary liquidation on 28th September, 2020.

The stakeholders of LAXMI EDIFICE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 27th October, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.09.2020
Place: Ahmedabad


UMESH HARJIVANDAS VED
LIQUIDATOR
IBBI REGISTRATION NO.: IBBI/IPA-
002/IP-N00136/2017-18/10376